

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfers and Postings.

Government Order No: **4634** -JK (LD) of 2021.
Dated : 30 - 09 - 2021.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Kulbushan Singh Salathia, Senior Law Officer presently posted in the Advocate General's Office, Jammu is transferred and posted in the office of Managing Director, State Road Transport Corporation, Jammu;
2. Mr. Manzoor Ahmad, Senior Law Officer presently posted in the General Administration Department is transferred and posted in the Finance Department vice Mr. Waseem Ahmad Lone;
3. Mr. Mohammad Yousuf Fazan, Senior Law Officer presently posted in the Revenue Department is transferred and posted in the office of Chief Engineer, PW(R&B), Kashmir vice Mr. Shamsul Arif Makhdoomi;
4. Mtr. Toha, Deputy Legal Remembrancer presently posted in the Directorate of Industries and Commerce, Jammu is transferred and posted in the District Litigation Office, Rajouri alongwith the post;
5. Mtr. Musbat Ismail, Deputy Legal Remembrancer presently posted in the Directorate of Litigation, Kashmir is transferred and posted in the office of Secretary, J&K Sports Council, Srinagar alongwith the post;
6. Mr. Waseem Ahmad Lone, Deputy Legal Remembrancer presently posted in the Finance Department is transferred and posted in the General Administration Department vice Mr. Manzoor Ahmad;
7. Mr. Showkat Ahmad Bejard, Assistant Legal Remembrancer presently posted in the School Education Department is transferred in the Directorate of Litigation, Kashmir as Assistant Director Litigation;
8. Mr. Shamsul Arif Makhdoomi, Assistant Legal Remembrancer presently posted in the office of Chief Engineer, PW(R&B), Kashmir is transferred and posted in the Revenue Department vice Mr. Mohammad Yousuf Fazan;

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9. Mr. Sheikh Abdul Rouf, Associate Law Officer presently posted in the General Administration Department is transferred and posted in the office of Commissioner, State Taxes Department against available post; and
10. Mr. Waseem Mohd Dar, Assistant Law Officer presently posted in the Directorate of School Education, Kashmir holding additional charge of the office of Conservator of Forest, North Circle, Sopore is transferred and posted in the School Education Department vice Mr. Showkat Ahmad Bejard.

The above officers/officials shall be deemed to have been relieved from the date of issuance of this Order.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

No: LAW-Est/241/2021-10.

Dated: 30 – 09 – 2021.

Copy to the:-

1. Financial Commissioner/Additional Chief Secretary, Finance Department.
2. Principal Secretary to Government, Revenue Department.
3. Principal Secretary to Government, PW(R&B) Department.
4. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
5. Principal Secretary to Government, School Education Department.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Commissioner/Secretary to Government, Transport Department.
8. Commissioner/Secretary to Government, General Administration Department.
9. Commissioner, State Taxes Department, J&K Srinagar.
10. Managing Director, State Road Corporation, J&K Srinagar.
11. Chief Engineer, PW(R&B), Kashmir.
12. Director, Industries and Commerce, Jammu.
13. Director, School Education, Kashmir.
14. Director Finance, Department of Law, Justice and Parliamentary Affairs.
15. Secretary, Sports Council, J&K Srinagar.
16. Director Litigation, Jammu/Kashmir.
17. Conservator of Forest, North Circle, Sopore.
18. Concerned Officers for compliance.
19. Administrative Officer, Advocate General's Office, Srinagar.
20. Private Secretary to the Chief Secretary for information of the Chief Secretary.
21. District Litigation Office, Rajouri.
22. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
23. Incharge Website.
24. Concerned Officials for compliance.
25. Government Order file.

Ashish Gupta
(Ashish Gupta)
Additional Secretary to Government.

Cm
30.09.2021

Ashish Gupta
30.09.21